

ITEM NO.19

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.402/2024

KISHAN CHAND JAIN

Petitioner(s)

VERSUS

CENTRAL INFORMATION COMMISSION & ORS.

Respondent(s)

Date : 11-07-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s)

Mr. Vishal Arun Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice, returnable in three weeks.
- 2 Notice be effected through the electronic mode on the respondents, in addition.
- 3 List the Petition on 2 August 2024.

(CHETAN KUMAR)
A.R. - cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar